

Statement 7: Financing of Gross Fiscal Deficit – 2017-18 (RE)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	219.2	2.6	-12.1	10.6	6.0	-4.4	17.9	-	-	-0.5	36.8	276.0
2. Bihar	155.8	12.1	-17.7	12.2	-1.2	-	-19.9	-	-	-	208.2	349.6
3. Chhattisgarh	81.0	4.4	-4.3	9.6	4.2	1.4	0.3	-	-	-	0.8	97.4
4. Goa	12.0	-0.2	-2.0	-0.2	1.4	0.9	-	-0.1	-1.3	-0.1	23.9	34.4
5. Gujarat	197.8	-5.1	-34.5	21.7	8.9	0.3	42.7	-	-1.8	-	-10.5	219.5
6. Haryana	177.4	2.1	-9.5	3.0	10.1	3.4	1.0	-0.5	-0.4	-1.1	-13.1	172.4
7. Jharkhand	58.1	2.8	-4.6	9.1	-2.3	0.1	9.1	0.8	-0.1	9.0	-12.6	69.4
8. Karnataka	294.2	5.9	-15.7	4.8	30.0	-1.8	-40.3	-	-	-	76.3	353.3
9. Kerala	179.1	11.4	10.5	3.6	39.3	-0.1	1.3	-15.5	-0.7	-0.6	-0.6	227.7
10. Madhya Pradesh	178.0	14.2	17.0	17.7	14.6	-12.1	36.1	-8.8	-0.8	-0.5	-14.6	240.8
11. Maharashtra	364.8	-0.6	-51.8	30.1	19.2	25.8	51.2	-1.7	-	-1.5	26.5	462.0
12. Odisha	98.3	12.3	-10.2	34.9	8.0	-	-2.0	0.1	-42.8	0.2	45.1	143.9
13. Punjab	133.5	1.1	-17.7	-9.2	17.8	7.8	1.9	-	-	-0.7	73.7	208.2
14. Rajasthan	226.0	17.7	-15.4	8.6	32.3	3.9	14.1	-0.5	-0.1	-39.0	43.2	290.9
15. Tamil Nadu	373.6	19.9	-17.5	12.6	16.7	-7.2	-27.9	-25.8	0.1	-0.2	62.9	407.4
16. Telangana	218.3	6.0	-6.1	13.4	-8.2	5.5	13.3	-	-	-2.5	-4.8	234.9
17. Uttar Pradesh	372.2	-2.5	-46.4	1.0	22.3	76.9	-11.6	20.4	-12.0	5.1	-14.6	410.7
18. West Bengal	263.7	10.6	-59.8	-0.2	9.0	0.7	31.1	-	-0.2	8.3	33.8	297.0
II. Special Category												
1. Arunachal Pradesh	8.9	-0.3	2.0	2.0	0.3	-0.4	-0.1	-3.4	-0.3	-6.3	4.4	6.7
2. Assam	68.0	3.5	-6.7	11.7	11.4	5.0	-1.9	-1.4	62.7	-1.0	214.7	366.0
3. Himachal Pradesh	35.4	-0.2	-5.1	1.3	12.0	-	-	-	-	-0.4	31.3	74.2
4. Jammu and Kashmir	43.5	-0.9	-	0.6	20.8	0.5	-	-	-	13.3	-20.5	57.3
5. Manipur	4.3	-0.4	-0.5	0.4	0.5	-	3.1	-	-	-0.2	1.1	8.3
6. Meghalaya	8.3	0.1	-0.5	0.8	1.9	-	-3.0	0.9	0.1	-1.1	3.9	11.5
7. Mizoram	2.8	-	-0.1	0.9	1.0	-	0.5	-	-	-0.2	2.5	7.4
8. Nagaland	7.8	-0.2	-0.1	-0.5	-0.1	-	-6.6	-	-	-	15.8	16.1
9. Sikkim	7.5	-0.1	-0.2	-0.1	0.1	-0.3	-	-	-	-	0.5	7.3
10. Tripura	11.4	-0.3	-1.2	0.4	3.5	0.2	1.2	-408.9	-8.3	1.5	436.6	36.0
11. Uttarakhand	52.6	1.6	-4.0	4.5	1.7	-	-2.4	-	-1.5	-0.3	4.5	56.7
All States	3,853.4	117.6	-314.3	205.5	280.9	106.2	109.1	-444.4	-7.3	-18.7	1,255.1	5,143.2
<i>Memo item:</i>												
1. NCT Delhi	-	11.3	-	-	-	-	-	-	-	0.5	6.7	18.4
2. Puducherry	5.4	-0.6	-	-0.4	0.2	-	-0.1	7.0	-0.5	1.4	-6.6	5.8

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2016-17 in respect of Jammu & Kashmir.